

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The Committee has drawn up a questionnaire on Guiding Principles for Co-operation between Employers and Workers at the level of the Undertaking. This is being widely circulated to collect necessary data for the preparation of the material for further discussion in due course.

Provident Fund Scheme

23. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:
Shri Padam Dev:
Shri Pangarkar:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 91 on the 12th February, 1960 and state:

(a) whether Government have since considered the recommendations made by the Study Group on Social Security regarding the conversion of Provident Fund Scheme into an old-age and/or survivorship pension (for widows and children); and

(b) if so, the result thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Comments on the recommendations have been received from most of the interests concerned, and the same are being examined. It is proposed to discuss the matter at a tripartite Conference before decisions are taken.

Second All-India Agricultural Labour Enquiry

24. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 105 on the 12th February, 1960 and state:

(a) the progress so far made by the Second All-India Agricultural Labour Enquiry; and

(b) the findings thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The All-India report on the Second Agricultural Labour Enquiry will be published shortly.

Assistance to Small Scale Industries

25. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 496 on the 1st March, 1960 and state:

(a) whether Government have received the report of the Sub-Committee of the Small Scale Industries Board regarding financial assistance in the form of equity capital to small scale industrialists; and

(b) if so, the main recommendations therein?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table.

STATEMENT

The Sub-committee of the Small Scale Industries Board has submitted its Report. The following are the main recommendations:—

- (i) Equity participation by Government be extended to small industrial concerns registered as public or private limited Companies or as limited liability co-operatives. It may not be extended to partnership or proprietary concerns.
- (ii) During the Third Plan period, about 1,000 units be selected, particularly in under-developed areas.
- (iii) Government may subscribe upto 50 per cent of equity of any one concern subject to a ceiling of Rs. 1 lakh.
- (iv) In exceptional cases of concerns floated by technically qualified

persons, however, Government may provide not more than another 20 per cent. of the equity capital as a share capital loan under prevalent loan rules.

- (v) The portion of equity held by Government may be in the form of redeemable non-cumulative preference shares with a dividend rate not exceeding 5 per cent. and with a right to vote and to appoint Directors.
- (vi) The agency for administering the scheme may be the State Directorate of Industries.

Scheme for Compulsory Exports

26. { Shri Ram Krishan Gupta:
Shri A. M. Tariq:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 404 on the 25th February, 1960 and state:

(a) whether the scheme for compulsory exports has been finalised; and

(b) if so, the details thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). As stated in the answers to earlier questions on the subject, it may not be necessary to resort to compulsion, if the objective of increasing exports can be achieved otherwise; the figures of exports at present show a hopeful trend.

Industrial Design Institute

27. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1528 on the 16 April, 1960 and state:

(a) whether the scheme of an Industrial Design Institute has been finalised; and

(b) if so, details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). No., Sir. The foreign consultants whose services were secured through the Ford Foundation have just submitted their proposals regarding the establishment of an Institute of Design. They are under examination.

Wage Maps for Bombay and Kanpur

28. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri A. M. Tariq:
Shri Pangarkar:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 576 on the 1st March, 1960 and state the further progress made so far in drawing up experimental wage maps for Bombay and Kanpur?

The Deputy Minister of Labour (Shr Abid Ali): Analysis and tabulation of data collected during the course of the Wage Census is well in hand. Tabulation of data industry-wise in respect of 10 industries has been completed. Rest of the tabulation is expected to be over by the end of this year. The question of drawing up Wage Maps for Bombay and Kanpur will be taken up thereafter.

Manufacture of Liquid Gold

29. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Nek Ram Negi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2805 on the 28th April, 1960 and state the nature of progress made so far in exploring the possibilities of commercial exploitation of the process developed at the national metallurgical Laboratory, Hyderabad, for the manufacture of liquid gold?

The Minister of Industry (Shri Manubhai Shah): With a view to commercially exploit the process developed at the National Metallurgical La-